GOVERNMENT OF INDIA MINISTRY OF CHEMICALS & FERTILIZERS DEPARTMENT OF CHEMICALS & PETROCHEMICALS

LOK SABHA UNSTARRED QUESTION NO 292 TO BE ANSWERED ON 05.02.2019

Anti-dumping Duty on Chemicals

292. SHRIMATI RAKSHATAI KHADSE:

Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:-

- (a) whether the Government proposes to impose anti-dumping duty for the chemicals specially used in dyes & photography to safeguard domestic manufacturers from the cheaper imports from the neighbouring countries like China:
- (b) if so, the details thereof; and
- (c) the list of chemicals proposed for imposing the anti-dumping duty?

ANSWER

MINISTER OF STATE (INDEPENDENT CHARGE) FOR MINISTRY OF PLANNING AND MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (RAO INDERJIT SINGH)

(a) to (c) As per the procedure to impose anti-dumping duty, Directorate General of Trade Remedies (DGTR) initiates anti-dumping investigations on the basis of a duly substantiated application filed by the domestic producer with a prima-facie evidence of dumping of goods into the country causing injury to the domestic industry. After examination of the proposals, DGTR recommends the appropriate measures to Department of Revenue for imposition of anti-dumping duty.

There are seven chemical products on which anti-dumping investigations are currently underway to impose anti-dumping duty. Out of these, two chemical products viz. Soda Ash and Acetone find use in dyes industry.
